

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2590
ANSWERED ON:29.03.2012
SCHEMES FOR APL CATEGORY OF PERSONS
Patle Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating any scheme/alternative for taking care of those senior citizens/old persons whose family income falls under the Above Poverty Line(APL) category but who are not taken care of by their children;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c) : Indira Gandhi National Old Age Pension Scheme(IGNOAPS) is applicable to persons who are 60 years and above and belong to families living Below Poverty Line (BPL) as per criteria prescribed by the Government of India. No such proposal is under consideration for senior citizens /old persons who belong to Above Poverty Line(APL) category. However, the Government has enacted the Maintenance and Welfare of Parents/Senior Citizens Act, 2007 which, inter alia, makes maintenance of parents/senior citizens by children/relatives obligatory and justiciable through Tribunals. As per the information available, 23 States and all UT's have notified the Act.